GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:93 ANSWERED ON:23.02.2010 FINANCIAL ASSISTANCE TO SPORTS PERSONS Hussain Shri Syed Shahnawaz

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has received any request from any sports persons of the country including Bihar for getting financial assistance;
- (b) if so, the details thereof, State-wise alongwith the action taken thereon;
- (c) the details of financial assistance provided to such sports persons of various States during each of the last three years and the current year, State-wise including Bihar; and
- (d) the number of sports persons of the country including rural areas provided Government jobs State-wise including Bihar?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (c): Assistance to individual sportspersons is provided under two schemes of the Ministry viz. Scheme of National Sports Development Fund (NSDF) and Scheme of Talent Search & Training (TS&T). Under NSDF, elite athletes, who have medal winning prospects in Olympics, Commonwealth Games, Asian Games and other important international competitions, are selected for financial assistance from NSDF. The assistance is given for their customized training, both in India and abroad, to prepare them for winning medals at international events. Under the Scheme of TS&T, assistance is provided to promising sportspersons for training and training-cum-competitions in India and abroad, for purchase of equipment and for scientific support. Assistance under these Schemes is provided to sportspersons in terms of their sports credentials and there is no state-wise target. Details about number of sportspersons discipline-wise assisted during last three years under the Scheme of NSDF and TS&T are given in the Annexure-I & II, respectively.
- (d) The Ministry does not maintain data about the number of sportspersons provided Government jobs.